

Central Administrative Tribunal  
Principal Bench, New Delhi

OA No.851/2017

New Delhi, this the 11th day of December, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)**  
**Hon'ble Mr.A.K. Bishnoi, Member (Administrative)**

1. Shri Sita Ram Dhayal (OBC)  
S/o Shri Bhaggu Ram Dayal,  
Aged 29 year  
Candidate for the post of Staff Nurse, Group -C  
R/o Vill Ghasipura,  
Thesil -Khandela Distt. -Sikar, (Rajasthan)
2. Shri Rajesh Kumar, (OBC)  
S/o shri Hari Ram,  
Aged 29 year  
Candidate for the post of Staff Nurse, Group-C  
R/o Vill Dhirasar, Post Gangiyasar,  
Distt. Jhunjhunu, (Rajasthan)
3. Shri Dharam Chand Lamb, (OBC)  
S/o Shri Kana Ram Lamba  
Aged 28 year  
Candidate for post of Staff Nurse, Group-C  
R/o VPO -Govindpura, Tehsil-Shahpura,  
Distt. Jaipur(Rajasthan)
4. Shri Ram Niwas (OBC)  
S/o Shri Bhinwaram  
Aged 28 year  
Candidate for the post of Staff Nurse,Group-C  
R/o Vill Rarkhi Dhani,  
Post Office -Mundiyawas,  
Sikar, (Rajasthan)
5. Mangal Chand Lamba(OBC)  
S/o Shri Prabhu Dayal Lamba  
Aged 27 year  
Candidate for the post of Staff Nurse, Group-C  
Vill-Govindpura, Thesil-Shahpura,  
Distt. Jaipur(Rajasthan) -Applicants  
(By Advocate: Present None)

**Versus**

Union of India& Others: through

1. The Secretary  
Ministry of Labour and Employment  
Rafi Marg, Sansad Marg, New Delhi-110 001.
2. The Director General  
Employee State Insurance Corporation  
Panchdeep Bhawan, CIG Marg,  
New Delhi-110 002
3. The Deputy Director (Rectt.)  
Employee State Insurance Corporation  
Panchdeep Bhawan, CIG Marg,  
New Delhi-110 002.
4. The Employee State Insurance Corporation  
Model Hospital  
Through its Nodal Medical Superintendent  
(Ministry of Labour and Employment,  
Govt. of India) Regional Office,  
DDA Shopping Centre Office Complex,  
Rajendra Place, New Delhi-110008.
5. The Employee State Insurance Corporation  
Directorate (Medical) Delhi  
ESI Scheme dispensary Complex  
Tilak Vihar (Tilak Nagar),  
New Delhi-110018. – Respondents

(By Advocate: Mr.U.Srivastava for R-1, Mr. Murari Kumar & Mr.Gyanendra Singh for R-2 to 5.)

**O R D E R (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

None appeared for the applicant. The applicant was not present on 21.05.2019 as well as on 14.08.2019. Hence, this OA is dismissed in default for non prosecution.

**(A.K.Bishnoi)  
Member(A)**

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**(S.N. Terdal)  
Member (J)**